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CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

NO.CAT/MUM/JUDL/

CONTEMPT PETITION NO. 25/2000

IN

ORIGINAL APPLICATION NO. 461/94

Sh. 'K.K. Nair

APPLICATION

V/s

M/o Defence

RESPONDENT

FROM: THE DEPUTY REGISTRAR, CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH, GULESTAN BLDG NO.6, 3RD & 4TH FLOOR, PRESCOT ROAD,

FORT, MUMBAI - 400 001

TO,

The U.O.I. Through the Scy. Shri T.R. Prasad, M/o Defence DHO PO, NEW DELHI 110 011.

Lt. Gen. A.N. Sinha, PVSM, AVSM, ADC The Ebgineer-in-Chief Army H.Q. Kashmir House, NEW DELHI 110 011.

Maj. Gen. Yash Malhotra The Chief Engineer Southern Command,

PUNE 411 001.

Take notice that a Contempt Petition has been filed by applicant in the above mentioned case complaining of non-compliance by the Respondents of the Orders passed this Hon'ble Tribunal on 06/06/97 and the same has been registered for action being taken under the Contempt of Court Act 1971.

.contd...2.

When the said petition was placed before the Tribunal, the Tribunal has passed an Order that before taking Contempt proceeding notice be issued to you to show cause as to why such Contempt proceeding should not be taken for not complying with the order of the Tribunal.

Take notice that you should appear before that Tribunal in person or through your advocate on 31712000.

A copy of Tribunal's Order dated 191612000 in enclosed for compliance.

Dated this

_day_of

1999/2000

ENCL: Copy of Tribunal's Order Dated. 191612006

Fropy of 19-

SECTION OFFICER

or 12/6